

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 3619

TO BE ANSWERED ON 10.12.2019

Revival of sick CPSEs

**3619. DR. PRITAM GOPINATHRAO MUNDE:
SHRI CHANDRA SEKHAR SAHU:**

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has issued guidelines for revival and restructuring of ailing and weak Central Public Sector Enterprises (CPSEs);
- (b) if so, the details thereof;
- (c) the details of the sector in which most of the CPSEs need revival and restructuring;
- (d) whether private participation is also being considered in this regard;
- (e) if so, the details thereof; and
- (f) the extent to which these guidelines will be beneficial for revival or restructuring the CPSEs?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI PRAKASH JAVADEKAR)

(a) to (c): Yes Sir, the Department of Public Enterprises (DPE) on 29th October, 2015 issued guidelines for “revival and restructuring of sick/ incipient sick and weak Central Public Sector Enterprises (CPSEs): General Principles and Mechanism of Restructuring”. In accordance with these guidelines, a CPSE having negative networth is considered ‘sick’. As per Public Enterprises Survey 2017-18, 56 CPSEs are having negative networth belonging mainly to Cognate Groups: Heavy & Medium Engineering, Chemicals & Pharmaceuticals, Industrial & Consumer Goods, Trading & Logistic Services, Textiles, etc. As per extant guidelines, the concerned Administrative Ministry/ Department is responsible for formulating revival/ restructuring/ closure road map for sick CPSEs as per the principles outlined therein.

(d) to (f): Revival/ restructuring of CPSEs is undertaken by the concerned Administrative Ministries/ Departments in line with the extant guidelines which, inter alia, provide for leveraging private and/or institutional funding, Joint Venture, etc. The DPE guidelines on revival/ restructuring of CPSEs provide for proactive mechanism for monitoring sickness and undertaking of preventive measures. The guidelines are, therefore, beneficial for taking up timely action by the Administrative Ministries/ Departments for revival or restructuring of the CPSEs, wherever necessary.

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